

(c) No unauthorised worsted spindles have been regularised during the last three years.

(d) Does not arise

**AUTHORITY TO LOOK INTO PUBLIC
GRIEVANCES**

**761. SHRI MAHITOSH PURAKAYA-
STHA ·
SHRI SUHRID MULLICK
CHOUDHARY :**

Will the Minister of HOME AFFAIRS/
गृह मन्त्री be pleased to state :

(a) whether Government have under their consideration a proposal to set up an authority to look into public grievances; and

(b) if so, the details thereof?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
IN THE DEPARTMENT OF PERSONNEL/ गृह मंत्रालय और कामिक विभाग में
राज्य मन्त्री (SHRI RAM NIWAS MIR-
DHA) :** (a) and (b) Following examina-
tion of the recommendations of the Admini-
strative Reforms Commission in its report
on "problems of redress of citizens' grievance-
nces", Government decided to set up a
statutory machinery to handle grievances
and allegations arising out of administra-
tive action at the Centre. Accordingly 'The
Lokpal and Lokayuktas Bill' was introduc-
ed in the Fourth Lok Sabha on the 9th
May, 1968. The Bill was passed by
Lok Sabha on the 20th August, 1969
and was pending for consideration in the
Rajya Sabha, when the Fourth Lok
Sabha was dissolved in December, 1970.
With it the Bill lapsed. Government
propose to introduce a fresh Bill on the
lines of the lapsed Bill as soon as possible.

**SETTING UP OF NORTH-EASTERN COUNCIL
FOR THE ECONOMIC DEVELOPMENT
OF THE EASTERN REGION**

**762 SHRI K. C. PANDA :
SHRI LOKANATH MISRA :
SHRI SUNDAR MANI PATEL:
SHRI SITARAM JAIPURIA :**

Will the Minister of HOME AFFAIRS/
गृह मन्त्री be pleased to state .

(a) whether the North-Eastern Council
is being set up to co-ordinate the economic
development of the strategic Eastern region,

(b) if so, the details thereof and whether
this is being done in consultation with the
States concerned; and

(c) the reaction of the State Govern-
ments in this regard ?

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS/
गृह मंत्रालय में राज्य मन्त्री
(SHRI K. C. PANT) :** (a) to (c) While
announcing the Government's decision
to accept in principle the demand
for conferment of Statehood on
Manipur and Tripura, it was indicated
that details have to be worked out keeping
in view the importance of a co-ordinated
approach. Discussions with the Chief
Ministers of the North-Eastern Region re-
garding the details of this approach are in
progress.

**INTER-PARTY CLASHES AND CLASHES WITH
POLICE IN WEST BENGAL**

763 SHRI KALYAN ROY . Will the
Minister of HOME AFFAIRS/गृह मन्त्री
be pleased to state the number of members
of Naxalites, Congress (R), Communist
Party (Marxist) who have been arrested,
convicted and seriously injured and killed
as a result of inter-party clashes and also